

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-09-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018 & 1A/227/2018
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD & RAM CHARAN
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD, MEDICI HOLDINGS LTD &
PHOTON INFOTECH PVT LTD & 7 OTHERS.
UNDER SECTION : RULE 11, 2(15) & 32 OF NCLT.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Sankarasayanan Rajkumar Thebath	(Petitioners)	(for) Veerananda
2)	Moosphy Advocate	R6 - R8	←
3)	Arvind. Sr Advocate	R1 - R5	←
4)	Mahesh.	R9	←

ORDER

Having the Respondents side sought time to file sur-rejoinder, the respondents are directed to file sur-rejoinder, if any, within 15 days hereof. List this matter on 23.10.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)
sr

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(B.S.V.PRAKASH KUMAR)
Member (Judicial)